



**INTELLECTUAL
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TLA/779

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110 078.

☎ 011-28031838
011-28032406

Fax No.28032381

Name of Hearing Officer

:

SHRI G.L. VERMA

(DEPUTY REGISTRAR)

Date: 08/10/2012

Time: 11:00 AM.

CAUSE LIST

Sl. Nos	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	431746	Del-t-821/52526	M/s. BALLARPUR INDUSTRIES LTD. V/s. M/s. AMAR SINGH CHAWALWALA.	THE ACME CO. (DELHI) V/s AMARJIT & ASSOCIATES. (DELHI)
2	459797	T-2355/57535	M/s. NARENDRA SOOT GOLA FACTORY. V/s. HERO CYCLES LTD.	P.K. ARORA (ADV) (AGRA) V/s. WORLDWIDE REGISTRATION SERVICE.(DELHI)
3	505795	DEL-T-2832/58821	M/s. SARIN & SARIN (INDIA) V/s. M/s. JAYANTIKA TEA COMPANY LTD.	SUBESH KUMAR AGARWAL(ADV) (AGRA) V/s. L.S.DAVAR & CO. (DELHI)
4	507394	T-4230	M/s. P.K.OVERSEAS. V/s. M/s. JIWAN RAM AND SONS.	M/s. AMBIKA REGISTRATION SERVICE. (PB) V/s. M/s. SHARP TRADE MARK CO. (DELHI)
5	507888	DLE-T-3655	M/s. JAI GOPAL ENGINEERING WORKS. V/s. JAY ENGINEERING WORKS LTD.	M/s. L.S. DAVAR& CO. (KOLKATA) V/s. SHRI S.K. SHARMA (ADV)(DELHI)
6	512246	T-362	M/s. TRACTOR SPARES OF INDIA. V/s. M/s. SUN ELECTRIC CORPORATION.	M/s. VERMA REGISTRATION SERVICE. V/s. M/s.LALL LAHIRI & SALHOTRA (DELHI)



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Name of Hearing Officer

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(DEPUTY REGISTRAR)

Date: 09/10/2012

. Time: 11:00 AM.

CAUSE LIST

SI. Nos	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	598751	154532	M/s. V.G.S. INDUSTRIES. V/s. M/s. H.D. BLADES AND ALLIED INDUSTRIES PVT LTD.	CAPITAL REGISTRATION SERVICE (DELHI). V/s SHRI RAHUL KADYAN.ADVOCATE. (DELHI)
2	599923	DEL-T- 3284/60358	M/s. BIKANERWALA V/s. M/s. KALEVA	THE CALCUTTA TRADE MARK CO.(DELHI) V/s. SURESH & CO. (MUMBAI).
3	599923	DEL-T- 3405/60611	M/s. BIKANERWALA. V/s. M/s. BIKANER NAMKEEN CENTRE.	THE CALCUTTA TRADE MARKS CO. (DELHI) V/s. M/s. DELHI REGN. SERVICE (DELHI)
4	601668	DEL-T-2779-58691	M/s. RATI TRADERS. V/s. M/s. KAMLA KANT & CO.	SHRI SUBESH KUMAR AGARWAL (ADV)(AGRA) V/s SHRI H.P. SINGH (ADV)(DELHI)
5	653094	DEL-T- 2686/58407	M/s. P.S. INDUSTRIES V/s. M/s. UNIQUE MANUFACTURING CO.	BOMBAY TRADE MARK CO. (PUNJAB) V/s. BAJAJ REGISTRATION SERVICE (PUNJAB).
6	667350	DEL-T- 3168/60083	SHRI RAJNISH JAIN V/s. M/s. SATIJA HANDLOOM FACTORY	M/s. MAHTTA & CO. V/s. M/s. SATIJA HANDLOOM FACTORY.



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Name of Hearing Officer

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SHRI G.L. VERMA

(DEPUTY REGISTRAR)

Date: 10/10/2012

. Time: 11:00 AM.

CAUSE LIST

Sl. Nos	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	774056	DEL-T-3657/61396	M/s. SONIA COSMETICS. V/s M/s. AROMA COSMETICS	M/s. ATUL TRADE MARK (DELHI). V/s M/s. L.S.DAVAR & CO. (DELHI).
2	774056	DEL-T-3665/61408	M/s. SONIA COSMETICS. V/s M/s. AROMA COSMETICS	M/s. ATUL TRADE MARK (DELHI). V/s M/s. L.S.DAVAR & CO. (DELHI).
3	774532	DEL-T-4210/81567	M/s. USHA INTL LTD. V/S M/s. OSRAM GESELLSCHAFT MIT BESCHRANKTER HAFTUNG	M/s. BANSAL & BANSAL. (NOIDA). V/S. M/S. REMFRY & SAGAR (GURGAON).
4	175729	776915	M/S. RANBAXY LABORATORY LTD.	SHRI H.P. SINGH (ADVOCATE)



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Name of Hearing Officer

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SHRI G.L. VERMA

(DEPUTY REGISTRAR)

Date: 22/10/2012

. Time: 11:00 AM.

CAUSE LIST

Sl. Nos	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	552258	T-4802/96112	M/s. MOHAN MEAKIN LTD. V/s. M/s. GUINNESS UNITED DISTILLERS & VINTNERS BV.	M/s. ROMESH CHADHA & CO. (U.P.). V/S. M/s. LALL & SETHI. (DELHI).
2	638258	149348	M/s. DURGA TRADING CO. V/s. M/s. NAGAD NARYAN PAN HOUSE.	M/S. ROMESH CHADHA & CO. (U.P.) V/S. M/s. Y.J. TRIVEDI & CO.(GUJRAT).
3	663475	DEL-58327	M/s. JIVAN RAM & SONS. V/s. M/s. SRI GANESH RAM & CO.	SHARP TRADE MARK CO. (DELHI). V/s SHRI. V.VEERAGAGHAVAN (ADV)(CHENNAI).
4	773916	162026	M/s. HINDUSTAN LEVER LTD.	M/s. ANAND AND ANAND (DELHI)
5	785169	141473	M/s. URJA LIGHT CORPORATION. V/s. M/s. LARSEN & TOUBRO LTD	M/s. ASHOKA TRADE MARK CO. (DELHI). V/s M/S. ARJUN T. BHAGAT & CO.,(MUMBAI)
6	630376	DEL-T-2968	M/s. KUSUM ELECTRONICS. V/s. SHRI PRADIP KUMAR NANDLAL DHOOT.	M/S. MANGLA REGISTRATION SERVICE.(DELHI). V/s. M/S. R.K. DEWAN & CO. (DELHI).
7	762937	170855	M/s. AJAY STEEL INDUSTRIES. V/s. M/S. SANJAY AGENCIES.	SHRI . DEEPAK KUMAR (ADV)(DELHI). V/S M/s. PURI TRADE MARK CO.(PB)



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Name of Hearing Officer

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SHRI G.L. VERMA
(DEPUTY REGISTRAR)

Date: 29/10/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	789309	170659	M/s. J.S. POLYPLAST (P) LTD. V/s. M/s. USHA PLASTIC & ELECTRIC WORKS	M/s. THE KOTTEY (KANPUR) V/s. HARISH CHHABRA (ADV) (CHANDIGARH).
2	800685	DEL-T-4398/91766	M/s. ASHOK PRAKASHAN V/s. M/s. KRISHNA BOOK DEPOT	VIJAY PAL DALMIA (ADV)(U.P.) V/s P.K. ARORA (ADV)(AGRA).
3	800687	DEL-T-4400/91746	M/s. ASHOK PRAKASHAN. V/s. M/s. KRISHNA BOOK DEPOT.	VIJAY PALDALMIA (U.P.). V/s. P.K. ARORA (ADV)(AGRA).
4	800692	DT-4500/93879	M/s. RISHI UDYOG. V/s M/s. MIRC ELECTRONICS LTD	P.K. ARORA (ADV.)(AGRA) V/s INTERNATIONAL TRADE MARKS BUREAU. (MUMBAI)
5	800783	DEL-T-3495/60881	M/s. BIKANERVALA FOODS PVT LTD V/s. M/s. BIKANA FOODS PVT LTD.	M/S. THE CALCUTTA TRADE MARK CO.(DELHI) V/s. M/s. DELHI REGISTRATION SERVICE. (DELHI)



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Fax No.28032381

Name of Hearing Officer

:

SHRI G.L. VERMA

(DEPUTY REGISTRAR)

Date: 30/10/2012

. Time: 02:30 PM.

CAUSE LIST

Sl. Nos	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	764737	DEL-T-4412/91660	M/S. KOHINOOR CHAINS (INDIA) PVT LTD. V/s. M/s. KOHINOOR JEWELLERYS.	M/s. DELHI REGISTRATION SERIVCE. V/s. M/s. NATIONAL TRADE MARKS CO. (AGRA).
2	715515	151823	M/S. KANIN (INDIA) V/s. SHRI. JANKI DASS JAIN	M/s. AMARJIT & ASSOCIATES (DELHI) V/S. M/S. MADAMSER & CO. (DELHI).
3	687506	151858	SHRI SATISH KUMAR. V/S. M/S. NEW METAL WORK.	M/S. KULDIP & ASSOCIATES.(DELHI) V/s. BAJAJ REGN SERVICE (PUNJAB).
4	645376	161129	M/s. HACHETTE FILIPACCHI PRESSE. V/s. M/S. HINDUSTAN LEVER LTD.	M/s. REMFRY & SAGAR. (GURGAON). V/s. M/s. ANAND & ANAND (DELHI). 0



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Name of Hearing Officer

:

SHRI G.L. VERMA

(DEPUTY REGISTRAR)

Date: 31/10/2012

. Time: 11:00 AM.

CAUSE LIST

Sl. Nos	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	638292	113286	M/s. LASKO ENGINEERING CO. V/s. M/s. LASKO ENTERPRISES.	M/s. MAHTTA & CO. (PUNJAB) V/s. M/s. RAM PARKASH KUMAR & CO.(MUMBAI)
2	594827	DEL-T-4771	M/s. RAHAT INDUSTRIES. V/s. M/s. LAL TEL PHARMACY.	M/s. THE ACME CO. (DELHI). V/s. SHRI H.P. SINGH (ADVOCATE)(DELHI).
3	597734	DEL-T-2670/58365	M/S. CHAURASIA PAN BHANDAR. V/S. M/s. CHAURASIA TABACCO INDUSTRIES.	M/s. MAHTTA & CO. (PB). V/s. SHRI. MANMOHAN SINGH (ADV)(DELHI).
4	594827	DEL-T-4293/83556	M/s. RAHAT INDUSTRIES. V/s. M/s. HARBANSRAM BHAGWANDAS AYURVEDIC SANSTHAN PVT LTD.	M/s. THE ACME CO. (DELHI). V/s. M/s. INTL TRADE MARKS BUREAU (MUMBAI).
5	594123	DEL-T-3570	M/s. LARK LABORATOREIS INDIA PVT LTD. V/s. M/s. CIPLA LTD.	M/s. GENERAL REGISTRATION SERVICE.(DELHI). V/s. Mrs. V.G. PARULKAR (MUMBAI).
6	593423	DEL-T-2150/56872	M/s. LIBERTY ELECTRICALS. V/s. M/s. LIBERTY FOOTWEAR CO.	M/s. DELHI REGISTRATION SERIVCE. V/s. M/s. ANAND & ANAND. (DELHI). HEARING TIME-02:00 PM



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Name of Hearing Officer

:

**SHRI B.C. RATHORE
(DEPUTY REGISTRAR)**

Date: 03/10/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	652794	120944	M/s. SANOFISYNTH LABO V/s. WOCKHARDT LTD.	M/s. REMFRY & SAGAR. (GURGAON). V/s. M/s. WOCKHARDT LTD.(MUMBAI).
2	673264	DEL-T- 3139/60021	M/s. DEEPAK INDUSTRIES. V/S. M/s. AGGARWAL RUBBER MILLS.	MR. PAWAN KUMAR (DELHI) V/s. ARORA REGISTRATION SERVICE. (PB).
3	678059	164746	M/s. SHALAKS PHARMACUTICALS PVT LTD. V/s. M/s. GLAXOSMITHKLINE PHARMACEUTICALS LTD.	M/s. MANGLA REGISTRAION SERVICE. (DELHI). V/s. SHRI. MANMOHAN SINGH (ADV)(DELHI)
4	679505	T-4375	M/s. NEEL KAMAL RUBBER INDUSTRIES. V/s. M/s. YAMAHA MOTOR INDIA PVT LTD.	M/s. MAHTTA & CO. (PB) V/s. CHAWLA & CO. (DELHI)
5	674361	DEL-T- 2414/57693	M/s. INDER SALES CORPORATION. V/s. M/s. ESS ESS KAY ENGINEERING CO LTD.	M/s. INDIAN TRADE MARKS CO. (DELHI) V/s. M/s. ARORA REGISTRATION SERVICE.(PB.)



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Name of Hearing Officer

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SHRI B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 04/10/2012

Time: 11:00 AM.

CAUSE LIST

1	701874	DEL-T- 3266/60222	M/s. SAMSON LABORATORIES PVT LTD. M/s. SIGMA LABORATORIES.	M/s.CAPITAL REGISTRATION SERVICE. (DELHI) V/s. M/s. R.K.DEWAN & CO.(MUMBAI)
2	701407	151877	M/s. KEWAL KRISHAN KUMAR. V/s. M/s. SAKTHI SUGARS LTD.	M/s. WORLDWIDE REGISTRATION BUREAU. (DELHI). V/s M/s. MOHAN ASSOCIATES. (CHENNAI)
3	701281	154869	M/s. SHRI GOPAL AGGARWAL. V/S. M/s. CHATURBHUIJ VERK WALS.	M/s. DELHI REGISTRATION SERVICE. (DELHI) V/s. M/s. THE APEX CO. (DELHI)
4	693503	109624	M/s. SUNSTAR KABUSHIKI KAISHA. V/s. M/s. HINDUSTAN LEVER LTD.	M/S. LALL LAHIRI & SALHOTRA.(GURGAON) V/S. M/s. ANAND AND ANAND (DELHI)
5	709322	165874	SHRI. KEWAL KRISHAN KUMAR. V/s. SHAKTI SUGAR LTD.	M/s. WORLDWIDE REGISTRATION BUREAU.(DELHI). V/s. M/s. MOHAN ASSOCIATES. (CHENNAI).



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SHRI B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 08/10/2012

Time: 11:00 AM.

CAUSE LIST

1	688551	160069	M/s. SOHAN LAL HANDA & CO. V/s. HONDA GIKEN KOGYO KABUSHIKI KAISHA.	M/s. MAHTTA & CO. (PB). V/s. M/s. D.P. AHUJA & CO. (CALCUTTA).
2	711925	DEL-T- 4477/95162	M/S. SMITHKLINE BEECHAM P.L.C. V/s. M/s. EASTERN MEDIKIT LTD.	M/s.REMFRY & SAGAR (GURGAON) V/s. M/s.MADAMSER & CO.(DELHI)
3	714534	164683	M/s. JUMBO INTERNAITONAL. V/s. M/s. MANGAT RAM BHAGWAT SARUP DAL MILL.	M/s. MANGLA REGISTRATION SERVICE.(DELHI). V/s DELHI REGISTRATION SERVICE. (DELHI)



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**SHRI B.C. RATHORE
(DEPUTY REGISTRAR)**

Date: 10/10/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	716917	175113	M/s. USHA SHRIRAM BRITA PVT. LTD. V/s. M/s. JAI ENGINEERING WORKS LTD.	M/s. THE ACME CO.(DELHI). V/s. M/s. K & S PARTNERS.(DELHI).
2	718976	148419	M/s. K.S. INDUSTRIES. (PB). V/s. M/S. ASHWANI NUT BOLT INDUSTIRES.	M/S. MAHTTA & CO. (PB) V/s. M/s. ARORA REGISTRATION SERVICE. (PB)
3	722417	155446	M/s. HERO CYCLE LTD. V/s. M/s. D.S. BIRDI & CO.	M/s. WORLDWIDE REGISTRATION BUREAU.(DELHI). V/s. M/s. MAHTTA & CO.(PB)
4	724707	137979	M/s. SHILPA METAL INDUSTRIES. V/s. M/s. BANSAL STEELS.	M/s. MAHTTA & CO.(PB) V/s. M/s. ARORA REGISTRATION SERVICE. (PB)
5	725616	150742	M/s. INDIAN AGRICULTURE AND AUTOMOBILE CORPN. V/s. M/s. M.P. AUTO INDUSTRIES.	SHRI P.K. ARORA (ADV). V/s. M/s. MAHTTA & CO.(PB)



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1	746146	T-4106/63779	M/S. SAMRAT PLYWOOD LTD. V/S M/S. ASHOKA ENTERPRISES.	MADAMSER & CO. (DELHI) V/S ARORA REGISTRATION SERVICE (PB)
2	746260	164531	M/S. KOCHAR SUNG UP ACRYLIC LTD. V/S M/S. RAJASTHAN SPINNING AND WEAVING MILLS LTD.	M/S. GROVER & ASSOCIATES. (DELHI) V/S M/S. LOYAL REGISTRATION SERVICE. (NOIDA)



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Name of Hearing Officer

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**SHRI B.C. RATHORE
(DEPUTY REGISTRAR)**

Date: 18/10/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	593428	DEL-T-2971	M/S. KHANEJA AUTO PARTS. V/s. M/S.HONDA GIKEN KABUSHIKI KAI.	M/s. WORLDWIDE REGISTRATION BUREAU, DELHI V/S M/s. D.P. AHUJA & CO. (KOLKATA).
2	686584	DEL-T- 3528/60988	M/s. EQUAL PLASTICS PVT LTD. V/s. M/s. MERISANT CO.	M/s. MANMOHAN SINGH & ASSOCIATES. (DELHI) V/S. M/s. S.KUMAR AND CO (DELHI).